

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT II)

(IB)-348(ND)/2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.03.2019

NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels Pvt. Ltd.

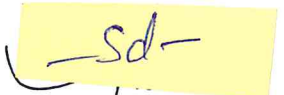
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

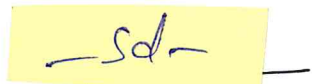
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present: None

ORDER

Present none. In the interest of justice, adjourned to 16th April, 2019.


(V. K. Subburaj)
Member (T)


(Dr. Deepti Mukesh)
Member (J)